123 12 Noon

Statement by Minister correcting: the reply given in the Rajya Sabha on the 16th November, 1977 to Unstar-red Question 128 regarding the Na* tional Capital region plan.

निर्माण ग्रीर ग्रावास तथा पृति ग्रीर पुनर्वास मंत्रालय में राज्य मंत्री (श्री राम किकर): मान्यवर, मेरे द्वारा राष्ट्रीय राज-धानो क्षेत्र प्लान के बारे में दिनांक 16 नवस्वर, 1977 को अनारांकित प्रशन संख्या 128 के भाग (ख) के सम्बन्ध में दिए गए उत्तर के संदर्भ में मझे खेद से कहना पड़ रहा है कि उतमें तत्थापरक गलती हो गई थी।

प्रस्त के भाग (ख) के उत्तर में भैने कहा था कि केन्द्रीय सरकार राष्ट्रीय राज्धानी क्षेत्र में स्थित उपनगरों में भिम के विकास तथा वाणिज्यिक स्थान के निर्माण के लिये स्रपेक्षित निधियों का एक संग देती है। जांच करने पर मालूम हुआ है कि केन्द्रीय सरकार राष्ट्रीय राजधानी क्षेत्र में स्थित उपनगरीं में भमि के प्रजन तथा रिहायजी, वाणिज्यिक, ग्रीद्योगिक प्रयोगीं के विकास ग्रादि के लिये निधियों का एक ग्रंग देती है

PAPERS LAID ON THE TABLE

I. Report (1975-76) and Accounts oi the **Bihar State Forest Development** Corporation Limited, Datna and Related paper.

H. The Betwa River Board Rule* 1977.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI BHANU PRATAP SINGH): Sir, I beg to lay on the Table:

I A copy (in English and Hindi) of the First Annual Report and Bihar State Accounts of the Forest Development Corporation for for the Limited. Patna period 10th February, 1975 to 31st March, 1976, together with the Auditors' Report on the Accounts and

the comments of the Comptroller and Auditor General of India thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT—1604/78].

on the Table

II. A copy (in English and Hindi) of the Ministry of Agriculture and Irrigition (Department of Irrigation) Notification G.S. R. No. 22, dated the 7th January, 1978, publishing the Betwa River Board Rules, 1977, under section 24 of the B-Rtwa River Board Act, 1976.

[Placed in Library. See No. LT— 1699/78].

Certified Account (1974-75) of Visvabharati University Santiniketan and **Related Papers**

THE MNISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER) Sir, I beg to lay on the Table a copy (in English ind Hindi) of the certified Annual Accounts of the Visvabharati University, Santiniketan, for the year 1974-75, and the Audit Report thereon, together with a statement giving reasons for the delay in living the document. [Placed in Library. See No. LT-1606/78].

I. Report (1976-77 and Account of the Hindustan Housing' factory limited New Delhi and Related papers.

II. The Urban Land Ceiling and **Regulation) Eight Amendment Rules 1977** and related paper. ..

निर्माण ग्रीर श्रावास तथा पृति ग्रीर प्नवीत मंत्रालय में राज्य मंत्री (श्री राम किकर): श्रीमन, ग्रापकी ग्रन्मित से निम्न-लिखित पत्र सभा पटल पर रखता हं:

(I) 1976-77 के वर्ष के लिये हिन्दस्तान हाउसिंग फैक्टरी लिमिटेड. नई दिल्ली का 24वां वार्षिक प्रतिबेदन तथा लेखों की एक प्रति (हिन्दी में), लेखों पर लेखापरीक्षकों के प्रतिबेदन